

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (d) The Labour Code on Wages, 2019 has been passed by Parliament and notified for information on 08-08-2019. The Code on Wages subsumes relevant provision of Minimum Wages Act, 1948; the Payment of Wages Act, 1936; the Payment of Bonus Act, 1965; and the Equal Remuneration Act, 1976. The preliminary draft rules have been uploaded on the website on 01-11-2019 seeking comments of all stakeholders including general public regarding various provisions of the Act. In the proposed (Central) wage rules, there is provision of working day of nine hours of work and that working day shall be so arranged that inclusive of the interval of rest, if any, shall not spread over more than twelve hours on any day. This provision is as per the existing Section 24 of the Minimum Wage (Central) Rules, 1950. There is a provision for fixation of basic rate of floor wage as per Section 9 of the Code on Wages, 2019 passed by the Parliament.

New schemes for unorganised sector

†1090. MS. SAROJ PANDEY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the names of new schemes which have been implemented by Government for the social security and economic development of the workers of unorganised sector during the last three years; and

(b) the State-wise details of workers from unorganised sector registered and benefited under such schemes throughout the country so far?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) In order to provide social security benefits to the workers in the unorganised sector, Government enacted the Unorganised Workers' Social Security Act, 2008.

In June, 2017, Government has converged Aam Admi Bima Yojana with Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY).

Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) provide insurance cover to unorganised workers.

†Original notice of the question was received in Hindi.

Pradhan Mantri Jeevan Jyoti Bima Yojana provides life insurance cover of ₹ 2 lakh on payment of premium of ₹ 330 per annum. PMJJBY is available to people in the age group of 18 to 50 years.. Pradhan Mantri Suraksha Bima Yojana provides insurance coverage of ₹ 2 lakh on accidental death or full disability, and ₹ 1 lakh on partial disability on payment of premium of ₹ 12 per annum. The Scheme is available to people in the age group 18 to 70 years. The total premium of ₹342/- is shared equally between the State Government and Central Government. The details of beneficiaries for the last three years is given in the Statement-I (*See below*).

Ministry of Labour and Employment has launched Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) Yojana in February, 2019 which is a voluntary and contributory pension scheme for providing monthly minimum assured pension of ₹3000/- on attaining the age of 60 years. The unorganised workers in the age group of 18-40 years whose monthly income is ₹15000/- or less and not a member of EPFO/ ESIC/NPS can join the scheme. Under the scheme, 50% monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government. The list of beneficiaries under PM-SYM are given in the Statement-II.

Statement-I

Details of beneficiaries for the last three years

Enrollment under Pradhan Mantri Jeevan Jyoti Bima Yojana and Pradhan Mantri Suraksha Bima Yojana conversed with AAM Admami Bima Yojana

State	2017-18 Enrolled/ Covered	2018-19 Enrolled/ Covered	2019-20 (Upto 31.10.2019) Enrolled/ Covered
1	2	3	4
Andaman and Nicobar Islands	0	0	
Andhra Pradesh	2,24,29,958	2,28,78,971	2,25,65,848
Assam	85,497	94,306	
Bihar	78,799	12,86,909	
Chhattisgarh	4,55,303	15,06,099	
Himachal Pradesh	0	13,843	

1	2	3	4
Jammu and Kashmir	52,450	20,753	
Jharkhand	2,34,268	5,33,597	
Karnataka	16,83,382	24,16,272	
Kerala	8,34,037	6,07,630	78,997
Nagaland	0	1,209	
Odisha	2,70,780	13,08,310	
Rajasthan	16,60,764	4,31,085	
Tamil Nadu	0	18,224	
Uttar Pradesh	5,93,613	30,97,412	
TOTAL	2,83,78,851	3,42,18,315	2,26,44,845

Statement-II*Union Territory-wise/ State-wise Enrolment under PM-SYM*

Sl. No.	Name of State/UT	No. of enrolment as on 15.11.2019
1	2	3
1.	Andhra Pradesh	53396
2.	Arunachal Pradesh	1446
3.	Assam	12804
4.	Bihar	164340
5.	Chhattisgarh	113559
6.	Goa	370
7.	Gujarat	360145
8.	Haryana	615591
9.	Himachal Pradesh	33166
10.	Jammu and Kashrnir/Ladakh	64484
11.	Jharkhand	125782
12.	Karnataka	60581

1	2	3
13.	Kerala	9023
14.	Madhya Pradesh	113002
15.	Maharashtra	572074
16.	Manipur	2904
17.	Meghalaya	1671
18.	Mizoram	548
19.	Nagaland	2337
20.	Odisha	143825
21.	Punjab	30727
22.	Rajasthan	93112
23.	Sikkim	97
24.	Tamil Nadu	53370
25.	Telangana	25428
26.	Tripura	15577
27.	Uttar Pradesh	537095
28.	Uttarakhand	26091
29.	West Bengal	57205
30.	Andaman and Nicobar Islands	1351
31.	Chandigarh	1727
32.	Dadra and Nagar Haveli	675
33.	Daman and Diu	420
34.	Lakshadweep	21
35.	NCT Delhi	6927
36.	Puducherry	1116
	TOTAL	3301987